

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.5611
TO BE ANSWERED ON 26TH JULY, 2019**

AMBULANCE SERVICE

**5611. SHRI VENKATESH NETHA BORLAKUNTA:
SHRIMATI VANGA GEETHA VISWANATH:
SHRI VISHNU DAYAL RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of shortage of Ambulance services in the country, if so, the details thereof;
- (b) the number of death of patients reported due to failure of ambulances to reach the hospital in time, State/UT-wise; and
- (c) whether the Government provides financial assistance to States for running ambulance services including 104 and 108 ambulance services, if so, the details thereof, State/UT-wise particularly in Andhra Pradesh and Telangana?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Public health and hospitals being a State subject, the primary responsibility to provide ambulance services lies with the respective State Governments/UTs. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems including support for emergency medical transport of patients under Dial 108, Dial 102/104 ambulance services, and other patient transport vehicles, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

Under Dial 108, States are supported for both Basic Life Support (BLS) and the Advanced Life Support (ALS) Ambulances. Norms for support include one ALS Ambulance for an average five Lakh population and one BLS Ambulance for over one lakh population. However, if the average utilisation per ambulance per day is higher than 4 trips (or 120 kms travelled) for densely populated areas and 3 trips (or 80 kms travelled) for Hilly areas, then the states can be supported for additional ambulances.

As per NHM-MIS, State/UT-wise number of Dial-108 and Dial-102/104 ambulances and empanelled vehicles operational under NHM as on 31st March,2019 is given at Annexure - I.

(b): The data on number of death of patients reported due to failure of ambulances to reach the hospitals in time, is not maintained centrally.

(c): A statement showing State-wise approval of funds for National Ambulances Service for Financial Year 2019-20 including Andhra Pradesh and Telangana, is at Annexure-II.

Details of Ambulances Operational under NHM as on 31st March, 2019

Sl.no.	State/UTs	Dial 108	Dial 102/104	Other patients transport vehicle	Total Ambulance under NHM
1	Bihar	0	1049	53	1102
2	Chhattisgarh	239	369	0	608
3	Himachal Pradesh	200	125	0	325
4	Jammu & Kashmir	0	331	0	331
5	Jharkhand	300	0	1803	2103
6	Madhya Pradesh	606	752	0	1358
7	Orissa	512	492	0	1004
8	Rajasthan	730	587	0	1317
9	Uttar Pradesh	1488	2270	250	4008
10	Uttarakhand	139	106	0	245
11	Arunachal Pradesh	0	123	0	123
12	Assam	387	316	235	938
13	Manipur	0	43	0	43
14	Meghalaya	43	0	0	43
15	Mizoram	0	60	0	60
16	Nagaland	0	82	0	82
17	Sikkim	8	0	0	8
18	Tripura	0	0	0	0
19	Andhra Pradesh	439	0	0	439
20	Goa	45	0	4	49
21	Gujarat	585	0	2	587
22	Haryana	359	0	0	359
23	Karnataka	711	0	200	911
24	Kerala	43	0	0	43
25	Maharashtra	937	2674	0	3611
26	Punjab	242	0	0	242
27	Tamil Nadu	936	0	0	936
28	Telangana	332	299	0	631
29	West Bengal	0	663	3410	4073
30	A&N Island	0	1	0	1
31	Chandigarh	6	9	0	15
32	D&N Haveli	0	0	0	0
33	Daman & Diu	7	4	0	11
34	Delhi	0	234	0	234
35	Lakshadweep	0	0	0	0
36	Puducherry	11	0	0	11
	All India	9305	10589	5957	25851

State-wise approval of funds including Andhra Pradesh and Telangana
for National Ambulances Service (2019-20)

Sl No	State/Union Territory	Amount Approved (Rs. In Lakh) as per RoP
1	A&N Island	0
2	Andhra Pradesh	3955.9
3	Arunachal Pradesh	65.96
4	Assam	6975.31
5	Bihar	3797.5
6	Chandigarh	72
7	Chhattisgarh	11520
8	D & N Haveli	0
9	Daman & Diu	2
10	Delhi	528
11	Goa	180
12	Gujarat	7223.04
13	Haryana	4726
14	Himachal Pradesh	2752.54
15	Jammu & Kashmir	0
16	Jharkhand	4857.36
17	Karnataka	3847.2
18	Kerala	0
19	Lakshadweep	0
20	Madhya Pradesh	10701.36
21	Maharashtra	2833.38
22	Manipur	50
23	Meghalaya	79.32
24	Mizoram	31
25	Nagaland	48.66
26	Odisha	7457.35
27	Puducherry	45
28	Punjab	0
29	Rajasthan	2312.10
30	Sikkim	192
31	Tamil Nadu	4280.8
32	Tripura	0
33	Telangana	758.4
34	Uttar Pradesh	31183.2
35	Uttarakhand	1801.44
36	West Bengal	7000
	Total	119276.82